

ITEM NO.102

COURT NO.5

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8866/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S HINDUSTAN LEVER LIMITED

Respondent(s)

WITH

C.A. No. 8860/2011

(With C.A. No. 2639/2012

(With appln.(s) for withdrawal of civil appeal and)

C.A. No. 2640/2012

(With C.A. No. 7378/2012

(With Office Report)

C.A. No. 7379/2012

(With Office Report)

C.A. No. 7380/2012

(With Office Report)

C.A. No. 7381/2012

(With Office Report)

C.A. No. 7382/2012

(With Office Report)

C.A. No. 7383/2012

(With Office Report)

C.A. No. 7384/2012

(With Office Report)

C.A. No. 7385/2012

(With Office Report)

C.A. No. 7386/2012

(With Office Report)

C.A. No. 7387/2012

(With Office Report)

C.A. No. 7388/2012

(With Office Report)

C.A. No. 7389/2012

(With Office Report)

C.A. No. 9307/2012

(With Office Report)

C.A. No. 9308/2012

(With Office Report)

C.A. No. 9309/2012

(With Office Report)

C.A. No. 9310/2012

(With Office Report)

C.A. No. 9311/2012

(With Office Report)

C.A. No. 9312/2012
(With Office Report)
C.A. No. 9313/2012
(With Office Report)
C.A. No. 9314/2012
(With Office Report)
C.A. No. 9315/2012
(With Office Report)
SLP(C) No. 27849/2012
(With Interim Relief and Office Report)
SLP(C) No. 34503/2012
(With Office Report)
SLP(C) No. 34508/2012
(With Office Report)
SLP(C) No. 34512/2012
(With Office Report)
SLP(C) No. 34514/2012
(With Office Report)
SLP(C) No. 34523/2012
(With Office Report)
SLP(C) No. 34524/2012
(With Office Report)
SLP(C) No. 34525/2012
(With Office Report)
SLP(C) No. 34526/2012
(With Office Report)
SLP(C) No. 34527/2012
(With Office Report)
SLP(C) No. 34528/2012
(With Office Report)
SLP(C) No. 34529/2012
(With Office Report)
SLP(C) No. 34530/2012
(With Office Report)
SLP(C) No. 34531/2012
(With Office Report)
SLP(C) No. 34533/2012
(With Office Report)
SLP(C) No. 34534/2012
(With Office Report)
SLP(C) No. 34535/2012
(With Office Report)
SLP(C) No. 34537/2012
(With Office Report)
SLP(C) No. 34538/2012
(With Office Report)
SLP(C) No. 34542/2012
(With Office Report)
SLP(C) No. 34543/2012
(With Office Report)
SLP(C) No. 34544/2012
(With Office Report)
SLP(C) No. 34546/2012

For Respondent(s) Mr.Dhruv Agarwal, Sr.Adv.
Mr.Shwetank Sailakwal, Adv.
Mr.Vibhor Verdhan, Adv.
Mr.Praveen Kumar, Adv.
Ms.Sunaina Kumar, Adv.
Mr. Vipin Kumar Jai, Adv.

Mr.Arvind P.Datar, Sr.Adv.
Mr.Ajay Aggarwal, Adv.
Ms.Mallika Joshi, Adv.
Mr. Rajan Narain, Adv.

Mr. Ajay Choudhary, Adv.

Mr. Pawanshree Agrawal, Adv.

Mr. Rauf Rahim, Adv.

Mr. Debasis Misra, Adv.

Mr. Sudarshan Singh Rawat, Adv.

Ms. Tulika Prakash, Adv.

Upon hearing the counsel the Court made the following
O R D E R

List on 15.01.2015 as Item No.1.

(SATISH KUMAR YADAV)
COURT MASTER

(RENUKA SADANA)
COURT MASTER